

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHREE DAKSH JYOT SILK MILLS PRIVATE LIMITED Date of Commencement of Liquidation: 01-12-2021; List of Stakeholders as on Date: 13-02-2022; Name of IP: Indrajit Mukherjee; Process Number: 1; Last 5 digit of registration number: 12450

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				6313815				NA
2	Liquidation costs incurred till date				3909760				NA
3	Secured financial creditors	1	1233628418	1	1233628418	0	0	0	Annexure 3
4	Unsecured financial creditors	1	2375000		0	0	0	2375000	Annexure 4
5	Operational creditors (Workmen)		0		0	0	0	0	NA
6	Operational creditors (Employees)		0		0	0	0	0	NA
7	Operational creditors (Government Dues)	2	4321053	1	2051666	0	0	2269387	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	7	10442931	2	7561807	0	49613	2831511	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)		0		0	0	0	0	NA
Total		11	1250767402	4	1253465466	0	49613	7475898	